

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES

LOK SABHA

UNSTARRED QUESTION NO.820
TO BE ANSWERED ON 7TH FEBRUARY, 2023

Group Accident Insurance for Fishermen

820. SHRIMATI POONAMBEN MAADAM:

Will the Minister of **FISHERIES, ANIMAL HUSBANDRY AND DAIRYING**
मत्स्यपालन, पशुपालन और डेयरी मंत्री be pleased to state:

- (a) whether there is any insurance coverage scheme for persons involved in fishing and fisheries related activities and if so, the details thereof;
- (b) the number of families who have been assisted and the number of claims settled under the scheme during the last three years, State/UT-wise;
- (c) whether the Government is planning to expand the group accident insurance for fishermen; and
- (d) the details of the steps taken by the Government to ensure the safety and security of fishermen?

ANSWER

THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

(SHRI PARSHOTTAM RUPALA)

(a) to (c): The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying, Government of India under the Pradhan Mantri Matsya Sampada Yojana (PMMSY) being implemented from 2020-21 provides insurance coverage to fishers across the Country. The insurance component implemented under PMMSY comprehensively catering to the needs of the insurance of fishers, fish workers, fish farmers and any other categories of persons directly involved in fishing and fisheries related allied activities. The insurance coverage provided under the PMMSY includes (i) Rs.5,00,000/- against accidental death or permanent total disability, (ii) Rs.2,50,000/- for permanent partial disability and (iii) hospitalization expenses in the event of accident for a sum of Rs. 25,000. The State/UT-wise details of number of fishers' families assisted and number of claims settled during last three years 2019-20 to 2021-22 (i.e. 2019-20 under CSS-Blue Revolution: Integrated Development and Management of Fisheries and 2020-21 to 2021-22 under PMMSY) is at **Annexure**.

(d): Further, the Department has taken several steps to ensure the safety and security of fishermen which inter-alia includes support for providing safety kits for fishermen of traditional and motorized fishing vessels, providing communication and/or tracking devices(VHF/DAT/NAVIC/Transponders) for traditional and motorized vessels.

Annexure

Statement referred to in reply of parts (a) & (b) of Lok Sabha unstarred Question No 820 put in by Smt Poonamben Maadam, Honourable Member of Parliament for answer on 7th February, 2023 regarding ‘Group Accident Insurance for Fishermen’: State-wise details of Insurance settled during last 3 years (i.e. 2019-20 under CSS-Blue Revolution: Integrated Development and Management of Fisheries and 2020-21 to 2021-22 under the PMMSY)

Sl. No	Name of the State/UTs	Number of Fishers’s families assisted	Number of claims settled
i	ii	(iii)	(iv)
1	Andaman & Nicobar	1	1
2	Assam	2	2
3	Arunachal Pradesh	0	0
4	Bihar	8	8
5	Chhattisgarh	8	8
6	Daman & Diu and DNH	0	0
7	NCT of Delhi	0	0
8	Gujarat	1	1
9	Haryana	0	0
10	Himachal Pradesh	7	7
11	Jammu & Kashmir	1	1
12	Jharkhand	3	3
13	Karnataka	8	8
14	Ladakh	0	0
15	Lakshadweep	0	0
16	Manipur	0	0
17	Maharashtra	5	5
18	Odisha	24	24
19	Puducherry	5	5
20	Punjab	0	0
21	Rajasthan	0	0
22	Tamil Nadu	420	420
23	Telangana	187	187
24	Sikkim	0	0
25	Tripura	0	0
26	Uttar Pradesh	2	2
27	Uttarkhand	0	0
	Total	682	682
